

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-23/2005/3250/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, the 12th April, 2023.

Sub:- **Casual leave, Restricted holiday with station leave permission.**

Ref:- Your Letter No.DJT/3082/2023, dated 10.04.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **casual leave on 18.04.2023 and Restricted holiday on 19.04.2023 with station leave permission, from the evening of 12.04.2023 till the morning of 24.04.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-23/2005/3251/A, dated 12.04.2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

